

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5418
ANSWERED ON:22.12.2000
MENACE OF DRUGS
Y.S. VIVEKANANDA REDDY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government propose to wipe out the menace of drugs especially from developing countries; and
- (b) if so, the extent to which India has succeeded in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) & (b) : Sir, As per the directive principles enshrined in the Constitution, Government of India is committed to curb the menace of drug abuse. Being a signatory to the United Nations Convention on Narcotic Drugs and Psychotropic Substances, SAARC Convention on Narcotic Drugs and Psychotropic Substances and bilateral agreements with 13 countries, India has put up a joint front with other countries in dealing with drug abuse and drug trafficking in the global context.